

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1232/2017

The 3<sup>rd</sup> day of October, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

1. Abhishek Sharma,  
Aged 33 years,  
S/o Late Shri S.P. Sharma,  
Working as Assistant Section Officer in  
Ministry of Home Affairs, New Delhi  
R/o Q.No.42, Type-II,  
R.K. Puram, Sector-12,  
New Delhi.
2. Vikash Kumar,  
Aged 32 years,  
S/o Shri Lalit Kumar Gupta,  
Working as Assistant Section Officer in  
Ministry of Home Affairs, New Delhi  
R/o S-3, 5/702, Vaishali,  
Ghaziabad (UP).
3. Tarun Kumar,  
Aged 26 years,  
S/o Shri Braj Mohan Lal,  
Working as Assistant Section Officer in  
Ministry of Home Affairs, New Delhi  
R/o D-22, West Jyoti Nagar Enclave,  
Loni Road, Shahdara, Delhi-94.
4. Ashish Kumar Singh,  
Aged 28 years,  
S/o Shri Keshave Prasad Singh,  
Working as Assistant Section Officer in  
Ministry of Home Affairs, New Delhi  
Permanent R/o SA-18/48-K-2-K, Mauja Ball,  
Post Tapovan Ashram, Varanasi (UP).
5. Mohit Sharma,  
Aged 31 years,  
S/o Shri Sushil Kumar Sharma,  
Working as Assistant Section Officer in

Ministry of Home Affairs, New Delhi  
R/o H.No. 834, Railway Station Road,  
Azadpur, Delhi-33.

6. Jitendra Kumar,  
Aged 25 years,  
S/o Shri Hukam Chand,  
Working as Assistant Section Officer in  
Ministry of Home Affairs, New Delhi  
R/o H.No. 795, Dayal Nagar,  
PO Amar Nagar, Faridabad (Haryana).
7. Ravi Papnai,  
Aged 30 years,  
S/o Shri Mohan Chandra Papnai,  
Working as Assistant Section Officer in  
Ministry of Home Affairs, New Delhi  
Permanent R/o Block 19, Flat-36,  
ADA Colony, Preetam Nagar,  
Allahabad (UP).
8. Suhail Ahmed,  
Aged 28 years,  
S/o Shri Shahzad Ahmed,  
Working as Assistant Section Officer in  
Ministry of Home Affairs, New Delhi  
R/o 3-A, Block-1, DDA Flats,  
Sarai Kala Khan, Delhi-13.
9. Udit Gupta,  
Aged 25 years,  
S/o Shri Sanjeev Gupta,  
Working as Assistant Section Officer in  
Ministry of Home Affairs, New Delhi  
R/o H.No.253/1, Ward No.18,  
Panna Singhan, Charkhi Dadri,  
Bhiwani (Haryana).
10. Kapil Yadav,  
Aged 28 years,  
S/o Shri Surender,  
Working as Assistant Section Officer in  
Ministry of Home Affairs, New Delhi  
R/o 16/1, Bhagat Colony,  
West Sant Nagar, Burari, Delhi-84.

11. Paras Narang,  
 Aged 25 years,  
 S/o Shri Rajender Narang,  
 Working as Assistant Section Officer in  
 Ministry of Home Affairs, New Delhi  
 R/o 26, Prem Colony,  
 Sonipat (Har.). .. Applicants

(By Advocate : Shri Yogesh Sharma)

Versus

1. Union of India  
 Through the Secretary,  
 Ministry of Personnel & Training,  
 Govt. of India, 2<sup>nd</sup> Floor,  
 Lok Nayak Bhawan, Khan Market,  
 New Delhi-110003.
2. The Secretary,  
 Ministry of Finance,  
 Department of Expenditure,  
 Govt. of India, New Delhi.
3. The Secretary,  
 Ministry of Home Affairs,  
 Govt. of India,  
 Shastri Bhawan,  
 New Delhi. .. Respondents

(By Advocate : Shri R.K. Jain)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, the learned counsel for the applicants, while submitting that the respondents have withdrawn the impugned order and issued another order, seeks

leave of this Tribunal to withdraw the O.A. with liberty to question the order now passed by the respondents.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

**(A.K. BISHNOI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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